same place as far as possible. In KVS, transfers & postings are done as per the Transfer Guidelines as approved by the Board of Governors which, interalia, provide for the following order of priority for posting:

- I. Death of Spouse.
- II. Less than 2 years to retire.
- III. Medical grounds on serious illness.
- IV. Employees in North-Eastern Region, and declared Hard Station. V.

Blind & Orthopaedically handicapped employees.

- VI. Spouse Cases.
- (c) and (d) All the transfers & postings have been made as per the provisions of the transfer guidelines.

## Fellowships by regional centres of ICHR

- 1035. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the two regional centres set up by ICHR at Guwahati and Bangalore have failed to award any fellowship or a Travel-cum-Research grant since their inception, despite spending lakhs of rupees;
  - (b) if so, what are the reasons therefor;
- (c) whether Government propose to examine the functioning of ICHR and its two regional centres at Guwahati and Bangalore; and
  - (d) if so, the steps taken by Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) & (b)The schemes relating to fellowship, travel grants, study grant, seminar and workshop etc. are being administered by ICHR Headquarters, New Delhi including the awarding/sanction of the schemes for the Southern and North-Eastern region.

(c) and (d) The Government of India has set up a Review Committee to review the working of ICHR. Review is to be both quantitative and qualitative.